

**CLAIMS' SHEET IN THE MATTER OF SUVIDHA PARKLIFT LIMITED (UNDER CORPORATE INSOLVENCY
RESOLUTION PROCESS W.E.F. 31 MAY 2021)**

S. No	Name of Creditors	Creditor Type	Amount Claimed	Amount admitted by Interim/Resolution Professional in INR	Voting share
1	M/s National Company (A Partnership Firm)	Operational	3,28,70,821.00	27724424.85	100.00
Total			3,28,70,821.00	27724424.85	100

Important Notes:

1. The claim list shall be updated as and when the claim is received by the IRP/RP in due course.
2. In addition to the above mentioned claim particulars, the IRP had also received the claim from one Office of Joint Commissioner, VAT Department (Park Street) Kolkata for the amount of Rs. 5,23,610/-. However, the same has been rejected and intimated to the aforesaid party to that effect with reasons.
3. No claim has been received from any financial creditors.